

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2337
TO BE ANSWERED ON 13.02.2026**

STATUS OF HEALTHCARE FACILITIES UNDER PM-ABHIM

†2337. SHRI DEVESH SHAKYA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status of health care facilities in Etah and Kasganj districts of Uttar Pradesh under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM);
- (b) whether the construction of the Critical Care Block and Integrated Public Health Lab in Etah and Kasganj under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission has been completed, if so, the details thereof and if not, the time-frame for completing the remaining work;
- (c) whether a block-level cold chain system has been developed locally for the storage of medicines and vaccines, if so, the details and the current status thereof; and
- (d) the details of the budget allocated and utilised for expansion of dialysis and chemotherapy facilities in district hospitals across the country so far?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Pradhan Mantri- Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (FY 2021-22 to FY 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action including health research so that the communities are Atmanirbhar in managing such pandemics or health crisis. The measures under the scheme are aimed at strengthening health systems and institutions in order to provide a continuum of care at all

levels, namely primary, secondary, and tertiary, as well as preparing health systems to respond effectively to current and future pandemics and disasters.

As per information provided by the State of Uttar Pradesh, administrative approvals have been accorded under PM-ABHIM for Etah district for 10 Building-less SHCs, 7 U-AAMs, 4 BPHUs, 1 IPHL, and 1 CCB. The construction of the IPHL and CCB has been completed. Similarly, administrative approvals have been granted for Kasganj district for 5 Building-less SHCs, 6 U-AAMs, 6 BPHUs, 1 IPHL, and 1 CCB. The construction of the IPHL has been completed, while approximately 85% of the CCB construction work has been completed.

Etah and Kasganj districts have functional Cold Chain Systems at the block level for the storage of vaccines under the Universal Immunization Programme (UIP). As per data available on the NCCMIS portal, Etah district has 11 Cold Chain Points, while Kasganj district has 13 Cold Chain Points for vaccine storage under UIP.

Pradhan Mantri National Dialysis Programme (PMNDP) was rolled out in 2016 as part of the National Health Mission with the objective to make dialysis accessible and affordable by establishing haemodialysis centres at the District Hospital level in the country. The dialysis services are provided free of cost to the Below Poverty Line (BPL) patients and at subsidized rates to the Above Poverty Level (APL) patients. The approvals and expenditure under Pradhan Mantri National Dialysis Programme (PMNDP) during the last three years, year wise and state wise are placed at **Annexure**.

Annexure**State/UT wise details of SPIP Approvals and Expenditure for Pradhan Mantri National Dialysis Programme (PMNDP) under NHM during the period from FY 2022-23 to FY 2024-25**

(Rs. in Lakhs)

S.No.	State/UT	2022-23		2023-24		2024-25	
		Approval	Expenditure	Approval	Expenditure	Approval	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	8.50	0.00	17.08	1.55
2	Andhra Pradesh	5307.87	4061.58	5680.55	5143.70	5776.12	3948.86
3	Arunachal Pradesh	611.66	405.90	728.99	364.00	881.68	278.40
4	Assam	1715.75	1587.45	1985.98	1850.96	3810.99	2465.58
5	Bihar	3112.37	2597.89	3521.01	3302.98	4991.50	3998.78
6	Chandigarh	4.00	0.02	4.25	0.25	10.53	7.12
7	Chhattisgarh	1182.40	617.78	1225.48	877.70	2162.00	955.55
8	Dadra & Nagar Haveli and Daman & Diu	2.22	0.00	2.22	0.00	1.63	0.00
9	Delhi	703.84	416.76	709.03	572.39	860.20	720.38
10	Goa	1247.32	937.74	1234.32	783.40	1630.91	881.95
11	Gujarat	4308.05	1869.73	4280.60	5103.79	6069.33	5645.23
12	Haryana	337.95	243.71	337.95	308.81	1848.70	537.90
13	Himachal Pradesh	291.50	10.78	309.50	27.38	125.71	166.65
14	Jammu and Kashmir	303.00	67.57	768.60	106.26	437.13	109.78
15	Jharkhand	826.76	324.04	674.56	315.19	1502.59	849.50
16	Karnataka	7735.07	3413.39	6604.02	4315.15	7995.19	6913.07
17	Kerala	1522.36	401.89	1024.14	677.57	1382.47	493.83
18	Ladakh	204.86	89.71	194.06	53.75	112.70	90.31
19	Lakshadweep	18.70	0.00	19.64	2.54	21.20	12.18
20	Madhya Pradesh	1965.30	1704.39	3073.97	1969.26	2970.24	2098.07
21	Maharashtra	2516.93	466.76	1488.39	579.07	4574.29	102.03
22	Manipur	563.33	334.05	568.83	297.02	932.72	389.15
23	Meghalaya	65.07	74.31	50.05	27.33	320.13	85.99
24	Mizoram	49.01	0.00	40.95	27.31	85.78	12.52
25	Nagaland	247.28	133.24	208.53	206.71	466.08	314.09
26	Odisha	2413.73	2202.31	3317.57	2553.95	2740.69	4014.69
27	Puducherry	107.20	44.36	105.10	36.38	164.20	24.53
28	Punjab	185.14	58.97	196.29	196.29	1775.40	189.73
29	Rajasthan	877.31	213.12	877.31	216.65	918.00	423.42
30	Sikkim	98.50	31.06	14.83	75.87	325.30	220.79
31	Tamil Nadu	966.32	1226.81	1224.30	1200.58	1194.25	963.99
32	Telangana	64.74	2.38	54.95	11.85	52.00	1.36
33	Tripura	210.41	86.05	202.85	168.71	253.38	215.74
34	Uttar Pradesh	8097.37	5613.32	11691.30	4825.25	17301.42	8915.59

35	Uttarakhand	259.74	78.02	263.26	168.94	784.75	297.31
36	West Bengal	6586.68	5276.15	7248.67	3629.06	7644.41	2732.66

Note:

1. The above data is as per available FMRs as submitted by States/Uts and is provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.